



2026:AHC:15390

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 350 of 2026

Shri Ranjeet Singh

.....Petitioner(s)

Versus

State Of Up And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Shri Kant, Suresh Pal
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Correction Application No. 2 of 2025

1. By way of the present correction application, correction has been sought in the order dated 16.01.2026, para 10, second for deleting the date "12.02.2025" substituting with "12.02.2026".
2. Learned Standing Counsel has no objection to the same.
3. Correction application is allowed.
4. Let the necessary corrections be incorporated.

(Vikas Budhwar,J.)

January 21, 2026
Rajesh